

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

STARRED QUESTION NO:23

ANSWERED ON:27.07.2010

NAXAL ATTACKS

Singh Baba Shri K.C.,Singh Shri Rakesh

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether several cases of naxal attacks have been reported from different parts of the country;
- (b) if so, the details of the cases reported alongwith the number of civilians, police personnel injured/ killed, the number of naxalites arrested/killed, loss to public property, assistance provided to the next of kin of killed civilians and police personnel during the current year, State-wise and force-wise;
- (c) whether a meeting of Chief Ministers of the naxal affected States was held recently in Delhi;
- (d) if so, the details of the issues discussed and the outcome thereof including agreement on the setting up of a unified command in naxal affected States; and
- (e) the steps taken by the Government to curb the naxal violence including change in deployment plan, filling up of the vacancies and taking the help of the army?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN)

(a) to (e): A statement is laid on the Table of the House.

STATEMENT IN REPLY TO PARTS (a) TO (e) OF THE LOK SABHA STARRED QUESTION NO. 23 FOR 27.07.2010 REGARDING "NAXAL ATTACKS"

(a) & (b): Details are given in Annexure I & II.

Central Government grants under Security Related Expenditure (SRE) Scheme, ex-gratia payment of Rs. 1 lakh to the family of civilian killed and Rs. 3 lakh to family of security personnel killed due to naxal attacks. Under Central scheme for assistance to civilians victims/family of victims of terrorist, communal and naxal violence an amount of Rs. 3 lakh is given for each death or permanent incapacitation to the affected family. In addition, ex-gratia compensation of Rs. 15 lakh is paid to the next of kin of personnel of Central Para Military Forces killed in action. Besides this State Governments have their own policy for payment of ex- gratia to the families of civilians and security personnel killed in naxal attacks.

(c) & (d): A meeting of Chief Ministers/Governor of seven Left Wing Extremist (LWE) affected States was held on 14th July, 2010 at New Delhi under the chairmanship of Prime Minister. The naxal situation was reviewed in the meeting and it was decided to provide larger assistance to the LWE affected States on security and development fronts, inter alia, including creating a Unified Command in each of the States of Chhattisgarh, Jharkhand, Orissa and West Bengal for anti naxal operations.

(e): Since the first meeting of the Chief Ministers on internal security held on 6th January, 2009, a two pronged strategy, namely, development and police action has been agreed upon and, in subsequent meetings in New Delhi and in the State Capitals, fine tuning of the above strategy in accordance with state specific requirements have been done. State Governments deal with the various issues related to naxalite activities in the States. The Central Government supplements their efforts over a wide range of schemes, which include deployment of Central paramilitary forces (CPMFs); sanction of India Reserve (IR) battalions; setting up of Counter Insurgency and Anti-Terrorism (CIAT) schools; modernization and upgradation of the State Police and their Intelligence apparatus under the Scheme for Modernization of State Police Force (MPF Scheme); re- imbursement of security-related expenditure under the Security Related Expenditure (SRE) scheme; filling up critical infrastructure gaps under the scheme for Special Infrastructure in Leftwing Extremist affected States; assistance in training of State Police through Ministry of Defence, Central Police Organizations and Bureau of Police Research and Development; sharing of Intelligence; facilitating inter-State coordination; assistance in community policing and civic actions and assistance in development works through a range of schemes of different Central Ministries.